

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 250 OF 2018 &
IA NO. 361 OF 2019

Dated: 21st August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GRIDCO Limited

.... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. Matrugupta Mishra
Ms. Pratiksha Chaturvedi
Mr. Aman Sheikh
Mr. Anandini Kumar for Mr. Arunav Patnaik for
R-2

ORDER

At the request of learned counsel for the Appellant, adjourn the matter on **18.11.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj